### GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

## LOK SABHA STARRED QUESTION NO. 153 TO BE ANSWERED ON 27.07.2022

#### **INCIDENTS OF CRIMES IN TRAINS**

#### \*153. SHRI UPENDRA SINGH RAWAT:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether there is an increase in the number of cases of burglary, looting and other crimes against passengers in various long distance trains;
- (b) if so, the number of such instances reported during the last one year, zone-wise; and
- (c) the efforts made by the Railways to check such incidents and ensure fear free journey of passengers in trains?

#### **ANSWER**

# MINISTER OF RAILWAYS, COMMUNICATIONS AND ELECTRONICS & INFORMATION TECHNOLOGY (SHRI ASHWINI VAISHNAW)

(a) to (c): A Statement is laid on the Table of the House.

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STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF STARRED QUESTION NO. 153 BY SHRI UPENDRA SINGH RAWAT TO BE ANSWERED IN LOK SABHA ON 27.07.2022 REGARDING INCIDENTS OF CRIMES IN TRAINS

(a) to (c): 'Police' and 'Public Order' are State subjects under the Seventh Schedule to the Constitution of India and, therefore, State Governments are responsible for prevention, detection, registration and investigation of crime and maintenance of law and order on Railways through their law enforcement agencies viz. Government Railway Police (GRP)/District Police. Railway Protection Force (RPF) supplements the efforts of GRP/District Police to provide better protection and security to railway property, passenger area and passengers and for matters connected therewith.

Cases of crime under Indian Penal Code (IPC) are registered and investigated by the concerned GRP. Based on the data provided by GRP Stations, the cases of burglary, theft of passengers' belongings, dacoity, robbery and drugging reported in long distance trains over Indian Railways have decreased during the year 2021 as compared to the year 2019. Data of crime in year 2020 is not considered for comparison as the passenger train operation was severely curtailed due to the onset of Covid -19.

The following steps are being taken by the Railways in coordination with GRP for safety and security of passengers in trains and at stations:-

- On vulnerable and identified routes/sections, trains are escorted by Railway Protection Force in addition to trains escorted by Government Railway Police of different States daily.
- 2. For immediate assistance passengers can make complaint on Rail Madad Portal directly or through Helpline Number 139 (integrated with National Emergency No.112).

- 3. Railways are in regular touch with passengers through various social media platforms viz. twitter, facebook etc. to enhance security of passengers and to address their security concern.
- 4. Frequent announcements are made through Public Address System to educate passengers to take precautions against theft, snatching, drugging etc.
- CCTV cameras have been provided in 5882 coaches and 861 Railway
   Stations for enhanced security of passengers.
- 6. Under 'Meri Saheli' initiative, focused attention has been provided for safety and security of lady passengers travelling alone by long distance trains for their entire journey i.e. from originating station to destination station.
- 7. Zonal railways have been instructed for deployment of proper combined strength of male & female RPF/RPSF personnel in train escort parties, to the extent possible.
- 8. State Level Security Committee of Railways (SLSCR) have been constituted for all State/Union Territories under the Chairmanship of respective Director General of Police/Commissioner of States/Union Territories for regular monitoring and review of security arrangements of the Railways.

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